

S.No.15

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
08-05-2024 AT 10:30 AM**

CP (IB) No. 145/7/HDB/2018

AND

IA (IBC) 891/2024 in CP (IB) No. 145/7/HDB/2018

u/s. 7 of IBC, 2016

IN THE MATTER OF:

The Oriental Bank of Commerce

...Financial Creditor

AND

Sriramgiri Spinning Mills Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 891/2024

Mr Sivarama Prasad Bhamidi, Liquidator present through Video Conference.

This is an application to take on record 18th progress report. Report taken on record.

Accordingly, **this application is allowed and disposed of.**

It is stated that there is a stay by Hon'ble High Court in this matter. Since the matter before Hon'ble High Court is stated to be pending from 2021 and as the liquidation process is also time bound, we direct the liquidator to take necessary steps immediately, for expeditious hearing of the matter before the Hon'ble High Court and file the proof of the steps taken by next hearing date.

Let the SCC also be informed, that proper steps be not taken before Hon'ble High Court for expeditious hearing.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)